

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).761/2009

C.I.T., FARIDABAD

Petitioner(s)

VERSUS

KRISHAN LAL

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 30/11/2011

This Petition was called on for hearing today.

For Petitioner(s)

Ms. Deepali S. Surana, Adv.
Mr. B.V. Balaram Das, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Id. counsel for the petitioner seeks four weeks time
as a last chance for bringing on record the Lrs. of
deceased sole respondent. Granted.

List the matter on 12.1.2012.

(SUNIL THOMAS)
Registrar